

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3017
ANSWERED ON 20TH MARCH, 2023

Educational Infrastructure to Children/Teachers Training under Samagra Shiksha Abhiyan

3017. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Samagra Shiksha Abhiyan has achieved its goal to provide better educational infrastructure to children;
- (b) if so, the details of the targets fixed and achieved so far, if not, the reasons therefor;
- (c) the details of the funds allocated, released and utilized under the scheme during the period 2015-22, State-wise, especially in Odisha;
- (d) the reasons for non-availability of audit reports on the scheme since the financial year 2016-17;
- (e) whether, the Government is aware that nearly one in six elementary school teachers in the country is not professionally trained;
- (f) if so, the reaction of the Government and the corrective steps taken by the Government thereon;
- (g) the details of the budget allocated for teacher training and the funds actually released and utilized under the scheme; and
- (h) the details of the steps undertaken by the Government to take elementary school teachers' routine qualification tests and also the steps taken to retrain those who fail to pass the test?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a) & (b): The Department of School Education & Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 to support States and UTs for ensuring

inclusion and equity at all levels of school education. Under Samagra Shiksha, the States and UTs are supported for strengthening of existing government schools and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs. The percentage of Government schools having infrastructure facilities is as follows:

Boys toilet	Girls toilet	Drinking Water	Electricity	Playground	Boundary wall	Library	Ramp
95.5	97.4	98.24	88.89	72.58	67.43	79.44	82.17

Education is in the Concurrent list of Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for access to elementary schools for children of the age group of 6-14 years, within the defined area or limits of neighbourhood. Section 6 of the Act provides that ‘the appropriate government and local authorities’ shall establish, within the area or limits of a neighbourhood, a school, where it is not already established, within a period of three years from the commencement of the Act.

In pursuance to Section 6 of the Act, the Central RTE Rules has notified the area or limits of neighbourhood as one kilometre, within which a primary school and 3 kilometre within which an upper primary school, has to be established. For providing universal access to quality secondary education, the neighbourhood norms notified by the State/UT are applicable for opening of new Secondary schools. In the case of the States and Union Territories, which have not notified the neighbourhood norms for Secondary Schools, Samagra Shiksha provides support for access to secondary schools within a distance of 5 Km and Senior Secondary school within 7-10 km of a habitation, while ensuring their viability and cost effectiveness.

The Gross Access Ratio at Primary level, Upper Primary level, Secondary level and Higher Secondary level is 97.18%, 97.15%, 96.09% and 91.65% respectively.

(c): The State wise details of the Central share allocated and total expenditure incurred by the States/UTs including Odisha under erstwhile SSA, RMSA and Teacher Education from 2015-16 to 2017-18 and under Samagra Shiksha from 2018-19 till 2022-23 is at Annexure - I.

(d): The Audit Reports of the States and UTs with legislature are laid by the respective States and UTs with legislature in their respective State/UT Assembly and Audit Reports of UTs without Legislature are laid by the Department of School Education & Literacy in the Parliament. The Annual Reports of Samagra Shiksha of all the States/UTs are laid in Parliament. The Annual Report of Odisha upto year 2020-21 has been laid in the Parliament.

(e) to (h): The Department of School Education and Literacy has launched an initiative to improve learning outcomes at the Elementary level through an Integrated Teacher Training Programme called NISHTHA – National Initiative for School Heads’ and Teachers’ Holistic Advancement under the Centrally Sponsored Scheme of Samagra Shiksha in August 2019. The aim of this training is to motivate and equip teachers to encourage and foster critical thinking in students, handle diverse situations and act as first level counsellors. NISHTHA was initially conducted in face-to-face mode and is now being offered in online mode. The number of elementary, secondary and pre-primary teachers trained so far under NISHTHA Training programme is as under:

S.No.	Programme		No. of School Heads and Teachers certified so far
1.	NISHTHA (Elementary)	Face to Face mode	17,73,312
		Online mode	22,64,539
2.	NISHTHA 2.0 (Secondary)		7,22,712
3.	NISHTHA 3.0 (FLN)		12,26,992

(Data Source: NCERT)

For the purpose of in-service teacher training, an amount of Rs. 13335.91 lakhs has been approved during 2022-23, out of which Rs. 5046.77 lakhs has been utilized.

Further the recruitment, service conditions and deployment of teachers come under the purview of the respective State and UT Government.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3017 TO BE ANSWERED ON 20.03.2023 ASKED BY HON'BLE MPs SHRI CHANDRA SEKHAR SAHU, SHRI RAHUL RAMESH SHEWALE, DR. PRITAM GOPINATHRAO MUNDE AND SHRI GIRISH BHALCHANDRA BAPAT REGARDING EDUCATIONAL INFRASTRUCTURE TO CHILDREN/TEACHERS TRAINING UNDER SAMAGRA SHIKSHA ABHIYAN

State wise details of the Central share allocated and expenditure incurred by the States/UTs under erstwhile SSA, RMSA and Teacher Education from 2015-16 to 2017-18

(Rs. In lakhs)

Sl.No.	Name of the State	2015-16					
		SSA		RMSA		Teacher Education	
		Central Share Released	Expenditure*	Central Share Released	Expenditure*	Central Share Released	Expenditure*
1	A & N Islands	359.46	696.75	97.82	211.34	0	0
2	Andhra Pradesh	66810.81	161051.54	27182.77	43236.94	408.57	903.97
3	Arunachal Pradesh	18179.44	29271.33	3626.43	802.02	379.7	421.89
4	Assam	100464.64	116527.23	16261.66	28234.35	3436.53	3818.36
5	Bihar	251557.33	576225.94	3601.01	25626.79	1534.5	1875
6	Chandigarh	3521.81	5767.69	117.65	249.87	4.81	4.81
7	Chhattisgarh	62219.7	147751.88	22917.78	18651.8	448.72	1707.44
8	Dadra & N. Haveli	594.91	1694.87	177.99	134.38		0
9	Daman & Diu	78.38	374.01	77.94	83.09		0
10	Delhi	7293.8	10328.59	1952.97	3457.61	605.08	1893.48
11	Goa	813.58	1585.81	229.15	428.13	470.05	655.84
12	Gujarat	61563.82	182493.43	12238.29	14529.55	920.42	4289.41
13	Haryana	34501.21	52916.29	7726.57	25416.09	3444.29	4901.22
14	Himachal Pradesh	12139.13	32526.67	12552.07	14340.84	270	1889.87
15	Jammu & Kashmir	129980.55	182893.46	9614.42	23625.35	1581.39	3389.87
16	Jharkhand	55863.31	135591.04	7753.04	21458.48	0	0
17	Karnataka	41759.33	119636.52	20968.84	48969.6	6386.78	9096.69
18	Kerala	12858.86	25832.72	10247.22	5107.24	2064.17	3804.47
19	Ladakh	-	-	-	-	-	-
20	Lakshadweep	139.87	235.3	9.79	19.11	0	0
21	Madhya Pradesh	160197.85	212603.6	28340.93	48756.39	1175.01	1593.63
22	Maharashtra	41225.28	84734.46	20180.33	50121.88	813.58	2319.05
23	Manipur	18355.46	15031.94	5093.41	5097.86	2045.99	2360.57
24	Meghalaya	16626.96	21003.75	40.08	166.3	415.69	460.34
25	Mizoram	9437.51	14382.25	2080.48	3703	4443.23	2963.34
26	Nagaland	8739.53	15943.8	5326.42	2513.32	2584.26	3210.25
27	Odisha	82081.65	134883.34	19870.99	40494.99	1923.84	2944.3
28	Puducherry	583.14	561.18	152.56	521.22	80.79	129.3
29	Punjab	30003.82	65592.85	4482.69	22824.69	1347.73	2214.13
30	Rajasthan	193462.09	425030.13	37129.87	74346.6	5007.27	5989.22
31	Sikkim	4054.36	5163.87	1661.22	1792.34	121.46	336.86
32	Tamil Nadu	82111.73	141320.18	31471.84	76013.07	2404.01	6806.99
33	Telangana	21776.01	68807.25	20008.1	26193.92	80	0
34	Tripura	16956.97	19667.41	910.28	3937.99	0	857.06
35	Uttar Pradesh	505434.3	1205725.47	13150	22848.19	2023.03	5918.49
36	Uttarakhand	22588.4	38131.67	4330.77	9300.22	2387.79	2033.68
37	West Bengal	84679.41	170734.26	2909.39	4963.59	0	36.6
	Total	2159014.41	4422718.48	354492.77	668178.15	48808.69	78826.13

*Expenditure includes Central & State share

Annexure – I (Continued)

(Rs. In lakhs)

Sl.No.	Name of the State	2016-17					
		SSA		RMSA		Teacher Education	
		Central Share Released	Expenditure*	Central Share Released	Expenditure*	Central Share Released	Expenditure*
1	A & N Islands	479.14	831.9	354.82	429	19.7	9.85
2	Andhra Pradesh	63302.18	122115.26	7108.57	34909.74	437.68	1566.8
3	Arunachal Pradesh	19956.64	30445.19	1207.31	3331.18	1206.62	291.65
4	Assam	87652.3	106131.38	25776.42	38357.87	3125.36	3988.93
5	Bihar	270688.4	638367.43	20065.41	17465.84	0	0
6	Chandigarh	3333.56	5673.19	335.02	82.18	5.49	0
7	Chhattisgarh	59262.77	170229.54	24663.89	27081.26	1490.05	2161.16
8	Dadra & N. Haveli	1068.37	1974.23	220.13	73.56	0	0
9	Daman & Diu	300	230.5	123.2	98.54	0	0
10	Delhi	8306.2	11439.95	1829.43	2846.27	1971.13	2923.83
11	Goa	869.11	1791.08	334.98	576.19	151.49	250.63
12	Gujarat	77740.5	118412.76	16505.36	13268.17	1905.79	4409.53
13	Haryana	32000.88	68265.36	14724.44	26325.38	3529.64	7054.35
14	Himachal Pradesh	12825.46	30704.71	23279.25	16775.3	1272.4	1802.17
15	Jammu & Kashmir	107250.05	125783.94	14947.61	28546.57	3922.7	4310.17
16	Jharkhand	50945.73	131992.15	13295.61	40924.66	111.08	66.02
17	Karnataka	54495.51	128686.02	8104.32	17814.66	1877.93	3636.08
18	Kerala	11316.74	32147.72	4969.22	15728.93	713.58	3160.04
19	Ladakh	-	-	-	-	-	-
20	Lakshadweep	239.87	250.99	17.87	15.15	0	0
21	Madhya Pradesh	154455.09	266913.52	34834.51	68474.5	1032.53	1738.91
22	Maharashtra	60369.65	192206.91	12305.67	33719.41	2067.02	3514.89
23	Manipur	4405.31	14384.23	4320.68	7312.78	1263.74	2638.24
24	Meghalaya	20067.01	23522.18	1897.71	2749.6	354.32	393.69
25	Mizoram	10934.31	12664.43	3223.65	3654.72	438.33	1716.41
26	Nagaland	10725.34	17000.91	2509.58	6597.82	3396.52	3071.05
27	Odisha	70423.00	156377.33	10058.52	25724.26	2257.37	3857.7
28	Puducherry	304.68	577.38	217.56	313.56	139.44	202.11
29	Punjab	30002.69	60009.64	8852.12	14239.84	1482.32	2470.66
30	Rajasthan	182578.48	453491.19	35968.19	84033.04	2596.09	5241.29
31	Sikkim	3479.24	5015.36	1479.98	2473.5	522.51	494.39
32	Tamil Nadu	82111.3	138620.06	29324.58	53963.78	4205.93	5958.77
33	Telangana	41776.09	124582.92	9009.98	39715.89	295.17	1530.68
34	Tripura	19190.95	19965.83	1383.85	2352.42	140.71	947.72
35	Uttar Pradesh	505433.99	1458836.03	18913.62	50878	4282.38	6191.36
36	Uttarakhand	25268.98	42238.11	12463.88	14488.57	3185.36	3539.27
37	West Bengal	82185.33	173945.6	4200.01	12281.32	0	869.22
	Total	2165744.85	4885824.93	368826.95	707623.46	49400.38	80007.57

*Expenditure includes Central & State share

Annexure – I (Continued)

(Rs. In lakhs)

Sl.No.	Name of the State	2017-18					
		SSA		RMSA		Teacher Education	
		Central Share Released	Expenditure*	Central Share Released	Expenditure*	Central Share Released	Expenditure*
1	A & N Islands	1945.53	1251.03	308.38	437.87	12.63	9.47
2	Andhra Pradesh	70431	94919.79	27032.75	27427.28	875.1	525.06
3	Arunachal Pradesh	23022.07	34987.92	7629.96	1428.9	783.33	1302.79
4	Assam	123584	138517.86	14539.49	30282.41	3377.42	3027.68
5	Bihar	255797	763107.95	18603.98	17533.07	333.33	0
6	Chandigarh	9265.5	7528.56	205.27	158.75	2.35	8.59
7	Chhattisgarh	67477	160100.00	14606.98	134862.6	1565.07	939.04
8	Dadra & N. Haveli	5476.54	6056.80	136.59	210.75	0	0
9	Daman & Diu	1038.57	853.78	110.91	85.35	0	0
10	Delhi	10976.9	16056.56	2725.97	2334.43	2178	1306.8
11	Goa	862.6	2188.60	413.72	757.98	200	90
12	Gujarat	65046	111952.09	4797.01	22700.12	3820.5	2510.37
13	Haryana	36355	71296.29	21243.50	22049.55	4685.51	2811.31
14	Himachal Pradesh	30874	29895.16	10098.37	27173.94	1621.93	1094.8
15	Jammu & Kashmir	153797.98	234513.73	29235.19	7682.72	3748.45	2385.69
16	Jharkhand	58984.54	116924.18	5070.06	18595.02	334.85	0
17	Karnataka	54881.99	161776.40	5169.27	15796.54	3034.08	1365.33
18	Kerala	13680	44203.09	3363.86	8868.31	2812.18	1265.48
19	Ladakh	-	-	-	-	-	-
20	Lakshadweep	406.52	393.51	21.58	6	0	0
21	Madhya Pradesh	173814	278913.36	42962.33	89406.27	3083.6	2023
22	Maharashtra	64232	226473.17	9969.48	29120.39	3763.85	2258.31
23	Manipur	18377	20806.32	7249.21	6164.79	1320.94	2383.02
24	Meghalaya	33579.5	29152.24	1420.76	2530.35	417.41	281.75
25	Mizoram	12000.33	12883.11	3249.44	3625.24	1883.52	1695.17
26	Nagaland	11717	11229.79	5483.83	6806.08	1617.01	1455.31
27	Odisha	86612	186883.65	16388.46	21920.37	3480.53	1566.24
28	Puducherry	622.73	748.98	223.36	718.95	200.12	108.63
29	Punjab	31665	54084.88	6518.48	15923.05	2331.93	943.2
30	Rajasthan	198973	726452.68	42401.91	82290.51	4963.77	2765.85
31	Sikkim	5684.35	6682.54	2504.06	2087.98	590.72	310.61
32	Tamil Nadu	86644	144594.98	36356.22	63297.26	5384.18	3777.34
33	Telangana	44244.72	74259.25	19560.02	34265.01	928.53	557.12
34	Tripura	20220.38	26301.57	3914.92	1988.85	252.61	1766.64
35	Uttar Pradesh	424980.68	645175.27	16219.66	76800.9	6529.42	3803.17
36	Uttarakhand	62499	71989.57	15819.82	16290.41	3478.05	3130.25
37	West Bengal	89657	164908.86	5832.98	20072.56	416.66	187.5
	Total	2349425.43	4678063.52	401387.78	811700.56	70027.58	47655.52

*Expenditure includes Central & State share

Annexure – I (Continued)

State wise details of the Central share allocated and expenditure incurred by the States/UTs under Samagra Shiksha from 2018-19 till 2020-21

(Rs. In lakhs)

Sl. No.	Name of the State	2018-19		2019-20		2020-21	
		Allocation*	Expenditure**	Allocation*	Expenditure**	Allocation*	Expenditure**
1	A & N Islands	4074.36	1766.22	4734.98	3010.74	5545.59	4142.41
2	Andhra Pradesh	115172.71	190605.61	129474.97	139332.96	134853.54	108463.94
3	Arunachal Pradesh	41431.94	40262.37	44313.85	35870.51	44215.86	28533.15
4	Assam	162381.39	159238.58	184896.66	175445.81	197702.88	191024.36
5	Bihar	317620.00	558747.65	367391.02	547839.01	382755.00	518977.57
6	Chandigarh	9937.16	6636.59	9751.34	7670.09	9552.71	8708.35
7	Chhattisgarh	88459.63	137877.76	103957.75	80216.74	88790.33	104900.53
8	D&N Haveli	4762.46	3555.34	4900.56	3535.68	6717.80	4190.87
9	Daman & Diu	1393.74	835.22	1508.67	870.36	0.00	
10	Delhi	25751.88	25649.22	30263.61	31036.84	31521.04	36468.09
11	Goa	1520.28	2125.47	1786.63	2412.72	1861.00	2363.23
12	Gujarat	82795.71	131138.08	138301.52	171899.36	104183.92	180081.78
13	Haryana	67406.88	74361.51	77592.51	108614.95	85755.82	122298.83
14	Himachal Pradesh	47510.69	48299.34	55834.57	51840.87	58166.16	37218.15
15	Jammu & Kashmir	188224.45	147166.18	179414.26	32714.17	147213.74	118393.51
16	Jharkhand	73520.74	130488.03	99401.58	183348.70	90018.00	144324.65
17	Karnataka	62784.47	125738.75	77908.31	109628.31	70761.11	85576.23
18	Kerala	25605.53	39690.86	24215.62	36797.73	25221.99	43704.37
19	Ladakh	0.00	0.00	4225.00	83.02	10203.97	2042.92
20	Lakshadweep	701.66	217.79	828.45	510.25	826.16	261.64
21	Madhya Pradesh	245660.00	359283.06	282823.63	467563.75	294630.92	430851.72
22	Maharashtra	91472.35	148106.55	101622.31	138258.93	101370.47	100403.44
23	Manipur	31567.87	25511.34	36806.08	34940.03	38242.09	33382.79
24	Meghalaya	25346.58	36868.53	34865.40	37488.62	42339.28	40206.78
25	Mizoram	19739.55	17015.66	19639.61	15392.55	23310.22	19435.04
26	Nagaland	20952.12	17457.22	24622.93	19644.72	25624.49	17667.02
27	Odisha	123689.46	260261.41	189483.85	305962.32	149745.39	259818.65
28	Puducherry	1236.96	2186.97	1453.68	1408.26	1514.00	2308.75
29	Punjab	44400.30	75356.38	52179.23	105492.69	57209.85	127315.70
30	Rajasthan	276718.28	361782.35	319075.50	373349.39	273019.53	425873.85
31	Sikkim	10007.51	9882.61	9616.96	10176.86	12749.33	9225.78
32	Tamil Nadu	149750.79	246645.22	180173.13	296785.04	164996.07	271492.84
33	Telangana	76923.66	108561.83	109524.69	134098.72	88061.36	106192.74
34	Tripura	29507.60	28624.26	31211.13	32043.98	42642.69	31348.57
35	Uttar Pradesh	482310.13	684631.10	560934.86	681355.68	553308.53	668457.49
36	Uttarakhand	86654.51	47317.44	81815.77	53723.01	78773.29	58187.33
37	West Bengal	109364.64	231606.51	163525.32	218752.89	133877.32	199714.65
	Total	3146358.01	4485499.01	3740075.94	4649116.26	3577281.44	4543557.72

*As per minutes of Project Approval Board

** As per PRABANDH. Expenditure includes Central & State share

Annexure – I (Continued)

State wise details of the Central share allocated, expenditure incurred by the States/UTs under Samagra Shiksha during the period 2021-22 to 2022-23

(Rs. In lakhs)

Sl. No.	Name of the State	2021-22		2022-23	
		Allocation*	Expenditure**	Allocation*	Expenditure (As on February, 2023)**
1	A & N Islands	5637.45	3595.56	7402.10	3660.00
2	Andhra Pradesh	134853.54	147631.70	171258.59	168196.21
3	Arunachal Pradesh	44215.86	37227.29	53369.59	18680.34
4	Assam	197702.88	180164.80	251460.08	134374.59
5	Bihar	382755.00	521636.02	501887.29	412627.87
6	Chandigarh	10024.09	9084.84	12422.81	8925.90
7	Chhattisgarh	88790.33	117931.88	113833.06	136849.50
8	D&N Haveli	6740.66	4144.60	8793.65	3855.96
9	Daman & Diu				
10	Delhi	31521.05	25297.27	37727.38	16908.68
11	Goa	1861.00	2705.38	2985.77	2462.48
12	Gujarat	100974.38	186386.30	137120.75	140264.25
13	Haryana	82538.73	105383.82	96350.03	88364.25
14	Himachal Pradesh	58166.16	47097.56	73808.17	49309.69
15	Jammu & Kashmir	132021.74	77090.76	165059.67	68652.86
16	Jharkhand	90018.00	155085.48	116768.12	138397.47
17	Karnataka	70761.11	124390.17	100494.06	108752.36
18	Kerala	25221.99	44557.10	34847.00	36568.88
19	Ladakh	9999.72	2738.71	12349.12	10071.03
20	Lakshadweep	573.33	343.53	786.86	391.62
21	Madhya Pradesh	294630.92	425514.18	372787.90	357294.73
22	Maharashtra	101370.47	67536.59	159289.59	108902.05
23	Manipur	37042.52	32168.53	49418.88	27223.12
24	Meghalaya	30584.23	40709.34	37342.76	37624.86
25	Mizoram	22559.99	19574.87	32308.05	16363.93
26	Nagaland	21808.76	23804.32	28104.50	23799.7
27	Odisha	145334.43	216694.98	184107.55	223366.73
28	Puducherry	1514.00	1946.52	1987.30	1614.56
29	Punjab	54353.29	95654.63	71906.33	46315.31
30	Rajasthan	273019.53	444355.54	345219.75	430132.27
31	Sikkim	12249.29	9904.15	15176.05	10128
32	Tamil Nadu	164996.07	279038.58	211759.90	199710.18
33	Telangana	88061.36	95397.23	114385.92	114400.62
34	Tripura	31820.19	36168.05	38741.08	28745.35
35	Uttar Pradesh	512311.236	463207.76	626179.97	475895.32
36	Uttarakhand	67262.62	57072.76	84444.06	42395.64
37	West Bengal	133877.32	238380.34	177338.04	209069.78
	Total	3467173.24	4339621.14	4449221.74	3900296.09

*As per minutes of Project Approval Board

** As per PRABANDH. Expenditure includes Central & State share